

# **NATIONAL LOK ADALAT**

**14<sup>th</sup> day of September, 2019**

**BENCH NO. – II**

**COURT ROOM NO. 33  
CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Hiranmay Bhattacharyya  
Sri Pradip Kumar Roy, Learned Advocate**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>
1.	WP 8697(w)/2008	Dolphin Plastics Vs Union of India & Ors.
2.	WP 21629(w)/2006	Imarul Haque Vs CESC Ltd. & Anr.
3.	WP 21407(w)/2006	Suresh Shaw Vs CESC Ltd. & Ors.
4.	WP 21902(w)/2006	Fatma Khalil Vs CESC Ltd. & Ors.
5.	WP 21505(w)/2006	Fatma Khatoon Vs CESC Ltd. & Ors.
6.	WP 10375(w)/2012	Gita Roy Vs CESC Ltd. & Ors.
7.	WP 17124(w)/2011	Sagufta Paeween Vs CESC Ltd. & Ors.
8.	WP 77700(w)/2012	Mohan Lal Datta VS CESC Ltd. & Ors.
9.	WP 7513(w)/2015	Iqbal Dawoodbhai Vs The Chief Engineer, CRM Cell, WBSEDCL & Ors.
10.	WP 21893(w)/2006	Janab Juber Alam Vs CESC Ltd. & Ors.
11.	WP 18487(w)/2008	Ram Sevak Das Vs CESC Ltd. & Ors.
12.	WP 426(w)/2010	Mustt. Sardar Begum Vs CESC Ltd. & Ors.
13.	WP 23528(w)/2010	Debendra Nath Patra & Ors. Vs Union of India & Ors.
14.	WP 11319(w)/2006	Md. Salem Vs CESC Ltd. & Ors.
15.	WP 13103(w)/2006 With WP 13104(w)/2006	Narayan Chandra Das Vs CESC Ltd. & Ors.
16.	WP 14605(w)/2006	Paresh Chandra Saha @ Paresh Nath Saha Vs CESC Ltd. & Ors.
17.	WP 18421(w)/2011	Krishnan Kumar Garwal @ Krishnan Kumar Vs CESC Ltd. & Ors.
18.	WP 16140(w)/2006	Md. Mukhtar Ahemad Vs CESC Ltd. & Ors.
19.	WP 20476(w)/2008	Chameli Das & Ors. Vs The State of West Bengal & Ors.
20.	WP 23309(w)/2012	Tarakeshwar Cold Storage Pvt. Ltd. & Anr. Vs WBSEDCL & Ors.
21.	WP 23763(w)/2009	Kwaliplast Industries & Ors. Vs WBSEDCL & Ors.
22.	WP 6881(w)/2004	M/S Bulbulitala Cold Storage & Anr. Vs The State of West Bengal & Ors.

23.	WP 14112(w)/2004	Bajrangbali Rolling Mills (PO Limited & Anr. Vs WBSEB & Ors.
24.	FMAT 246/2017	Soma @ Somarani Patra @ Somarani Patra & Ors. Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
25.	FMAT 1009/2014	Dipannita Mondal & Anr. Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
26.	FMAT 1010/2014	Sabitarani @ Sabita Dinda & Ors. Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
27.	FMAT 531/ 2014	Sheuli Karan & Ors. Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
28.	FMAT 844/2016	Suresh Yadav Vs. Reliance General Insurance Co. Ltd. & Anr.
29.	FMAT 816/2014	Laxmi Kanthal @ Lakshmi Kanthal & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
30.	FMA 2249 / 2013	Reliance General Insurance Co. Ltd. Vs. Santi Begum & Ors.
31.	FMA 828/2013	Balai Mallick @ Balai Mal Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors
32.	FMA 680/2013	Smt. Shiuli Maiti & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
33.	FMA 1200/2011	Santana Mondal & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
34.	FMA 1834/2014	Noor Islam Laskar Vs. Reliance General Insurance Co. Ltd. & Anr.
35.	FMA 2457/2005	Smt. Kanchani Ghosh Vs. The Oriental Insurance Co. Ltd. & Ors.
36.	FMA 723/2010	Smt. Arati Bagdi & Ors. Vs. The Oriental Insurance Co. Ltd. & Ors.
37.	FMA 372/2014	Tagar Bewa & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
38.	FMA 1241/2013	Sudip Maity @ Sudipta Maity Vs. Reliance General Insurance Co. Ltd. & Anr.
39.	WP 1132/ 2010	Shivam Ferro Netting Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.